

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Excise Appeal No.590 of 2009

(Arising out of Order-in-Original No.11/MP/Denovo/Commr/09 dated 30.07.2009
passed by Commissioner of Central Excise, Ranchi.)

Commissioner of Central Excise, Ranchi

...Appellant

VERSUS

M/s.Gautam Ferro Alloys

.....Respondent

APPEARANCE

Shri S.S.Chattopadhyay, Authorized Representative for the Appellant (s)
Shri Kartick Kurmy, Advocate for the Respondent (s)

**CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)
HON'BLE SHRI BIJAY KUMAR, MEMBER(TECHNICAL)**

DATE OF HEARING : 25 October 2019

DATE OF DECISION : 17-12-2019

The Appeal is dismissed. For order, see order of date in Excise
Appeal No.584 of 2009.

SD/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

SD/
(BIJAY KUMAR)
MEMBER (TECHNICAL)